

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 123 OF 2018

Dated : 31st July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent : Mr. S. Venkatesh
Mr. Vikas Maini

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
25.09.2019.

(S.D. Dubey)
Technical Member
ts/mkj

(Justice Manjula Chellur)
Chairperson